

April, 1982 making certain amendments to Notification No. 121/62—Central Excises dated the 13th June, 1962 relating to Tax.

(ii) G.S.R. 332(E) published in Gazette of India dated the 22nd April 1982 making certain amendment to Notification No. 203/67—Central Excises dated the 9th September, 1967 relating to aviation turbine fuel.

(iv) G.S.R. 351(E) published in Gazette of India dated the 22nd April, 1982 rescinding Notification No. 92/76—Central Excises dated the 16th March, 1976 consequent upon full duty exemption granted to water coolers in the Budget.

(iv) G.S.R. 351(E) published in Gazette of India dated the 22nd April, 1962 making certain amendments, to Notifications specified in the table annexed thereto.

(3) A copy of the Explanatory Memorandum (Hindi and English versions) to the Notifications mentioned at (2) above. [Placed in Library. See No LT-4055/82].

12.06 hrs.

**PUBLIC ACCOUNTS COMMITTEE**  
NINETY-SEVENTH, NINETY-EIGHTH, HUNDRED, AND FIFTH, HUNDRED AND SEVENTH, HUNDRED AND EIGHTH, HUNDRED AND NINTH AND HUNDRED AND TENTH REPORTS

**SHRI SATISH AGARWAL (Jaipur):**  
I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

(i) Ninety-seventh Report on Kandla Port Trust relating to the Ministry of Shipping and Transport.

(ii) Ninety-eighth Report on Action by Government on the recommendations contained in their Thirty-seventh Report on Wasteful expenditure on Procurement of imported aircraft spares and infructuous expenditure on procurement of defective ammunition.

(iii) Hundred and fifth Report on Delay in the revision of tariff values and exemption orders issued under the customs Act, 1962—Customs Receipts.

(iv) Hundred and seventh Report on Replacement of assets in the Railways, rolling stock, purchases and stores, works and earnings relating to the Indian Railways.

(v) Hundred and eighth Report on Union Excise Duties—Knocked down condition.

(vi) Hundred and ninth Report on Action Taken by Government on the recommendations contained in their Hundred and Twenty-eighth Report (Sixth Lok Sabha) relating to the Central Social Welfare Board.

(vii) Hundred and tenth Report on Immobilisation of Railway Coaches consequent on fire Juring shooting of "The Burning Train" and Damages to and Deficiencies in Wagons delivered to a Steel Plant.

#### ESTIMATES COMMITTEE

##### THIRTY-THIRD AND THIRTY-FIFTH REPORTS AND MINUTES

**DR. SUBRAMANIAM SWAMY (Bombay North East):** I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee:

(i) Thirty-third Report on the Ministry of Planning—Department of Statistics.

(ii) Thirty-fifth Report on Action Taken by Government on the recommendations contained in the Fifteenth Report of the Committee on Ministry of Defence—Resettlement of Ex-Servicemen.

(iii) Minutes relating to the Thirty-third—Report on Ministry of Planning—Department of Statistics.

(iv) Minutes relating to Procedural and General Matters.